

The decline in FTAs in recent months may be due to various reasons including global financial melt-down and terrorist activities.

(d) Ministry of Tourism, through its Indiatourism offices overseas is undertaking a series of promotional activities with the objective of increasing foreign tourist arrivals. These activities include, advertising, participation in travel fairs, exhibitions, road shows, India evenings, seminars & workshops, Indian food and cultural festivals; publication of brochures, inviting media personalities, tour operators and opinion makers to visit the country under the Hospitality Programme of the Ministry.

In addition, a "Visit India 2009" Scheme has been announced by the Ministry of Tourism, in collaboration with all stakeholders including airlines, hotels, tour operators, State Governments for incentivising travel to India during the current year.

The Marketing Development Assistance (MDA) Scheme of the Ministry of Tourism of Tourism has been expanded so as to provide financial assistance to service providers for the promotion of Medical, Convention & Conference and Domestic Tourism in the country.

Beautification of Jama Masjid area

685. SHRI MOHD. ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is going to provide funds for the complete change of Jama Masjid area to make it beautiful;

(b) if so, the funds released and spent for this purpose; and

(c) if not, by when beautification drive would be undertaken in Jama Masjid area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) and (b) The Municipal Corporation of Delhi has informed that the Government of National Capital Territory of Delhi has agreed to provide funds for redevelopment of Jama Masjid area.

(c) The beautification drive is subject to approval of redevelopment Plan by concerned agencies for which no time frame can be fixed.

Funds under JNNURM

686. SHRI NARESH GUJRAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total sanctioned/disbursed amount under JNNURM scheme for 2004 to 2009, State-wise;

(b) the demands made under this scheme for 2004 to 2009, State-wise; and

(c) the amount actually spent by the State Government in this period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) to (c) The total sanctioned/disbursed amount and demands made under Urban Infrastructure & Governance (UIG) of JNNURM from 2005-2009, State-wise & utilization is given in the Statement.

Statement

The total sanctioned/disbursed amount and demands made under JNNURM

Sl.No.	State Name	No. of DPRs Received	No. of Projects/ DPRs approved	Approved Cost of Projects (Rs. In Lakhs)	ACA Released by GOI (Rs. In Lakhs)	Total Amount Released Into Project Account From GOI + State + ULB	Utilisation as per QPR upto March '09 (Rs. In Lakhs)
1	2	3	4	5	6	7	8
1	Andhra Pradesh	16	48	484,229.01	82,656.38	169,341.88	135,203.59
2	Arunachal Pradesh	13	3	18,048.20	6,067.79	6,328.83	2,267.98
3	Assam	13	2	31,610.71	7,112.41	7,200.33	1,653.18
4	Bihar	21	8	71,181.41	9,858.94	10,043.71	0.00
5	Chandigarh	3	2	5,698.60	1,950.12	2,906.1	11,434.62
6	Chhattisgarh	10	2	46,987.00	12,146.60	13,639.04	7,319.43
7	Delhi	49	2	49,922.00	2,220.58	5,066.46	5,066.46
8	Goa	3	0			0.00	
9	Gujarat	109	66	503,083.56	93,367.12	243,246.39	156,757.48
10	Haryana	7	4	70,446.70	11,786.18	19,868.90	8,553.00
11	Himachal Pradesh	6	3	9,849.06	1,969.81	2,078.74	210.99
12	Jammu & Kashmir	8	4	53,162.00	11,736.71	12,412.41	3,279.27

1	2	3	4	5	6	7	8
13	Jharkhand	6	4	76,149.48	12,067.12	12,567.12	0.00
14	Karnataka	75	44	382,043.39	51,481.40	96,958.39	62,143.51
15	Kerala	23	10	97,579.00	14,075.43	18,646.07	3,579.76
16	Madhya Pradesh	45	20	189,597.54	36,440.69	55,636.71	29,466.36
17	Maharashtra	162	77	1,151,036.57	221,467.77	404,981.16	315,942.66
18	Meghalaya	3	2	21,795.72	4,904.04	4,904.04	0.00
19	Manipur	5	2	5,146.53	1,157.75	1,281.09	123.34
20	Mizoram	8	1	1,681.80	378.41	546.41	378.41
21	Nagaland	15	1	2,526.60	568.26	730.76	730.76
22	Orissa	15	5	81,197.66	15,928.13	15,956.18	612.49
23	Puduchery	6	2	25,306.00	5,061.20	6,078.20	0.00
24	Punjab	17	5	67,961.00	14,100.63	22,598.83	14,756.00
25	Rajasthan	18	14	129,016.11	37,908.44	52,343.73	35,964.77
26	Sikkim	7	1	2,392.01	1,076.40	1,130.22	592.02
27	Tamil Nadu	68	51	538,566.70	58,434.77	91,726.30	51,799.09
28	Tripura	3	1	7,826.00	1,760.86	1,760.86	0.00
29	Uttar Pradesh	56	29	472,319.95	68,332.88	105,556.42	32,910.13
30	Uttarakhand	12	9	28,838.66	5,687.66	7,591.26	2,600.86
31	West Bengal	56	39	350,160.07	38,848.70	79,358.01	43,446.95
	TOTAL	958	463	4,974,346.04	830,541.17	1,472,483.65	916,791.11